

Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench : Ahmedabad

Statement of registered Appeal's / Application's between 01/07/2016 to 31/07/2016.

S.No.	Case Number	Date of Filing	Appellant/Respondent Detail's	Impugned NO Number & Date
<u>Statement of registered application's</u>				
1	E/Early Hearing / 10493/2016 -in- E/10345/2016-SM	01/07/2016	Tide Industries -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-367-2 015-16 Dated : 04/12/2015
2	ST/COD / 10494/2016 -in- ST/11344/2016-DB	02/06/2016	The Commandant -Vs- C.C.E. & S.T.-Rajkot	OIO-RAJ-EXCUS-000-COM-52-14 -15 Dated : 15/12/2014
3	E/Early Hearing / 10495/2016 -in- E/12044/2014-SM	04/07/2016	Maldeep Catalysts Limited -Vs- C.C.E. & S.T.-Surat-ii	OIA-SUR-EXCUS-002-APP-298-13 -14 Dated : 27/03/2014
4	C/CROSS / 10496/2016 -in- C/10995/2016-DB	04/07/2016	C.C.-Jamnagar(prev) -Vs- Kiran Ship Breaking Co	OIA-JMN-CUSTM-000-APP-173-2 31-15-16 Dated : 12/02/2016
5	C/CROSS / 10497/2016 -in- C/11018/2016-DB	04/07/2016	C.C.-Jamnagar(prev) -Vs- Rai Metal Works P Ltd	OIA-JMN-CUSTM-000-APP-173-2 31-15-16 Dated : 12/02/2016
6	E/CROSS / 10498/2016 -in- E/10983/2016-DB	05/07/2016	C.C.E. & S.T.-Bhavnagar -Vs- Paras Ship Breakers Ltd	OIA-BHV-EXCUS-000-APP-136-1 5-16 Dated : 08/04/2016
7	C/CROSS / 10499/2016 -in- C/11023/2016-DB	07/07/2016	C.C.-Jamnagar(prev) -Vs- Kiran Ship Breaking Co	OIA-JMN-CUSTM-000-APP-173-2 31-15-16 Dated : 12/02/2016
8	C/CROSS / 10500/2016 -in-	11/07/2016	C.C.-Jamnagar(prev) -Vs-	OIA-JMN-CUSTM-000-APP-173-2 31-15-16 Dated : 12/02/2016

	C/11027/2016-DB		Marine Lines Ship Breakers P Ltd	
9	C/CROSS / 10501/2016 -in-	11/07/2016	C.C.-Jamnagar(prev) -Vs- Rajendra Ship Breakers P Ltd	OIA-JMN-CUSTM-000-APP-173-2 31-15-16 Dated : 12/02/2016
10	C/CROSS / 10502/2016 -in-	11/07/2016	C.C.-Jamnagar(prev) -Vs- Rajendra Ship Breakers P Ltd	OIA-JMN-CUSTM-000-APP-173-2 31-15-16 Dated : 12/02/2016
11	C/CROSS / 10503/2016 -in-	11/07/2016	C.C.-Jamnagar(prev) -Vs- Rajendra Ship Breakers P Ltd	OIA-JMN-CUSTM-000-APP-173-2 31-15-16 Dated : 12/02/2016
12	C/CROSS / 10504/2016 -in-	11/07/2016	C.C.-Jamnagar(prev) -Vs- Rajendra Ship Breakers P Ltd	OIA-JMN-CUSTM-000-APP-173-2 31-15-16 Dated : 12/02/2016
13	C/CROSS / 10505/2016 -in-	11/07/2016	C.C.-Jamnagar(prev) -Vs- Marine Lines Ship Breakers P Ltd	OIA-JMN-CUSTM-000-APP-173-2 31-15-16 Dated : 12/02/2016
14	C/CROSS / 10506/2016 -in-	11/07/2016	C.C.-Jamnagar(prev) -Vs- Marine Lines Ship Breakers P Ltd	OIA-JMN-CUSTM-000-APP-173-2 31-15-16 Dated : 12/02/2016
15	ST/CROSS / 10507/2016 -in-	11/07/2016	C.S.T.-Service Tax - Ahmedabad -Vs- Veeda Clinical Research Pvt Ltd	OIA-AHM-SVTAX-000-APP-146-1 5-16 Dated : 29/02/2016
16	ST/COD / 10508/2016 -in-	02/06/2016	Office Of The Deputy Conservator Of Forests -Vs- C.C.E. & S.T.-Bhavnagar	OIO-BVR-EXCUS-000-COM-032- 15-16 Dated : 06/11/2015
17	ST/Early Hearing / 10509/2016 -in-	12/07/2016	Patel Transport Service -Vs- C.C.E-Bharuch	OIO-BHR-EXCUS-000-COM-032- 15-16 Dated : 27/01/2016
18	E/COD / 10510/2016	13/07/2016	Simpex Granito Pvt Ltd -Vs-	OIA-RJT-EXCUS-000-APP-165-16 7-14-15

	-in- E/10084/2016-SM		C.C.E. & S.T.-Rajkot	Dated : 28/08/2014
19	E/COD / 10511/2016 -in- E/10085/2016-SM	13/07/2016	Hemrajbhai P Bhalodiya -Vs- C.C.E. & S.T.-Rajkot	OIA-RJT-EXCUS-000-APP-165-16 7-14-15 Dated : 28/08/2014
20	E/Early Hearing / 10512/2016 -in- E/10694/2015-SM	13/07/2016	Bharat Sheth -Vs- C.C.E.-Ahmedabad-ii	OIA-AHM-EXCUS-002-APP-191-1 98-14-15 Dated : 20/02/2015
21	C/CROSS / 10513/2016 -in- C/11034/2016-DB	13/07/2016	C.C.-Jamnagar(prev) -Vs- Bhuval Industries	OIA-JMN-CUSTOM-000-APP-173-2 31-15-16 Dated : 12/02/2016
22	E/MA(EXTN) / 10514/2016 -in- E/12107/2014-DB	14/07/2016	Hubergroup India Pvt Ltd -Vs- C.C.E. & S.T.-Daman	OIO-DMN-EXCUS-000-COM-033- 13-14 Dated : 27/02/2014
23	ST/CROSS / 10515/2016 -in- ST/10480/2016-DB	14/07/2016	C.S.T.-Service Tax - Ahmedabad -Vs- Green Park Vikas Mandal	OIA-AHM-SVTAX-000-APP-0101- 15-16 Dated : 27/11/2015
24	C/CROSS / 10517/2016 -in- C/11008/2016-DB	14/07/2016	C.C.-Jamnagar(prev) -Vs- Kamdar & Associates	OIA-JMN-CUSTOM-000-APP-173-2 31-15-16 Dated : 12/02/2016
25	C/CROSS / 10518/2016 -in- C/11020/2016-DB	14/07/2016	C.C.-Jamnagar(prev) -Vs- Kamdar & Associates	OIA-JMN-CUSTOM-000-APP-173-2 31-15-16 Dated : 12/02/2016
26	ST/Early Hearing / 10519/2016 -in- ST/11406/2016-DB	15/07/2016	Kandla Port Trust -Vs- C.C.E. & S.T.-Rajkot	OIO-RAJ-EXCUS-000-PR-COM-34 -15-16 Dated : 31/03/2016
27	C/CROSS / 10520/2016 -in- C/11014/2016-DB	15/07/2016	C.C.-Jamnagar(prev) -Vs- J R D Industries	OIA-JMN-CUSTOM-000-APP-173-2 31-15-16 Dated : 12/02/2016
28	E/CROSS / 10521/2016	18/07/2016	C.C.E. & S.T.-Vadodara-ii -Vs-	OIO-VAD-EXCUS-002-COM-029- 15-16

	-in- E/11083/2016-SM		Alstom India Limited	Dated : 02/02/2016
29	C/CROSS / 10522/2016 -in- C/10997/2016-DB	18/07/2016	C.C.-Jamnagar(prev) -Vs- Agrasen Ship Breakers P Ltd	OIA-JMN-CUSTM-000-APP-173-2 31-15-16 Dated : 12/02/2016
30	E/Early Hearing / 10523/2016 -in- E/10096/2016-DB	18/07/2016	Abc Bearings Limited -Vs- C.C.E-Bharuch	OIO-BHR-EXCUS-000-COM-003- 15-16 Dated : 29/10/2015
31	E/Others / 10524/2016 -in- E/83/2008-DB	20/07/2016	Shriram Tubes Pvt Ltd -Vs- C.C.E.-Ahmedabad-i	OIO-11/COMMISSIONER/2007 Dated : 30/11/2007
32	C/COD / 10525/2016 -in- C/11457/2016-SM	27/06/2016	Shree Royal Polyplast Industries -Vs- C.C.-Mundra	OIA-VIII-48-267-EXP-AMD-MP& SEZ-15-16 Dated : 16/12/2015
33	ST/CROSS / 10526/2016 -in- ST/11247/2016-DB	21/07/2016	C.S.T.-Service Tax - Ahmedabad -Vs- Navneet Educations Ltd	OIA-AHM-SVTAX-000-APP-132-1 5-16 Dated : 08/02/2016
34	ST/COD / 10527/2016 -in- ST/11420/2016-DB	05/05/2016	Twenty First Century Wire Rods Ltd -Vs- C.C.E & S.T.-Silvasa	OIO-SIL-EXCUS-000-COM-015-15 -16 Dated : 31/12/2015
35	ST/Stay / 10529/2016 -in- ST/11420/2016-DB	05/05/2016	Twenty First Century Wire Rods Ltd -Vs- C.C.E & S.T.-Silvasa	OIO-SIL-EXCUS-000-COM-015-15 -16 Dated : 31/12/2015
36	E/ROM / 10530/2016 -in- E/887/2007-SM	25/07/2016	Puneet Kumar Rungta -Vs- C.C.E. & S.T.-Vadodara-ii	OIO-15-17/COMMR/VDR-II/MP/2 006-07 Dated : 31/03/2007
37	E/COD / 10531/2016 -in- E/11476/2016-DB	01/07/2016	Sant Krupa Rolling Shutters -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001-COM-031-1 5-16 Dated : 12/01/2016
38	E/Early Hearing / 10532/2016	26/07/2016	C.C.E. & S.T.-Rajkot -Vs-	OIA-RJT-EXCUS-000-APP-184-18 5-14-15

	-in- E/10272/2015-DB		Shree Renuka Sugars Ltd	Dated : 16/09/2014
39	E/Early Hearing / 10533/2016 -in- E/11421/2016-DB	26/07/2016	Coromandel International Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001-APP-009-2 016-17 Dated : 12/04/2016
40	E/Others / 10534/2016 -in- E/10272/2015-DB	26/07/2016	C.C.E. & S.T.-Rajkot -Vs- Shree Renuka Sugars Ltd	OIA-RJT-EXCUS-000-APP-184-18 5-14-15 Dated : 16/09/2014
41	E/Early Hearing / 10535/2016 -in- E/12100/2013-SM	27/07/2016	Prakash Plastic Packaging -Vs- C.C.E.-Ahmedabad-ii	OIA-126/2013/AHD-II/CE/AK/CO MMR-A/AHD Dated : 19/06/2013
42	C/CROSS / 10536/2016 -in- C/11001/2016-DB	28/07/2016	C.C.-Jamnagar(prev) -Vs- Jawandamal Dhannamal	OIA-JMN-CUSTM-000-APP-173-2 31-15-16 Dated : 12/02/2016
43	C/COD / 10537/2016 -in- C/11489/2016-DB	28/07/2016	D P Logistics Private Limited -Vs- C.C.-Jamnagar(prev)	OIA-JMN-CUSTM-000-APP-011-1 6-17 Dated : 18/04/2016